

Court-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 242 of 2014 & IA No. 399 of 2014

Dated : 3rd November, 2014

**Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

Uttar Gujarat Vij Co. Ltd. Appellant(s)

Versus

**Gujarat Electricity Regulatory Commission
& Ors. Respondent (s)**

**Counsel for the Appellant (s) : Ms. Swapna Seshadri
Ms. Mandakini Ghosh**

Counsel for the Respondent(s) :

ORDER

Admit. Issue notice of the appeal as well as IA to the respondents returnable for **27th November, 2014.**

**(Justice Surendra Kumar)
Judicial Member**

**(Rakesh Nath)
Technical Member**

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